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Defective Case Register from 2026-11-19 to 2026-11-19

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/35633/2026	PRASANNA KUMAR MISHRA	2026-11-19	1. No mention about past criminal antecedent of the Petitioner in reference certificate. 2. Petition and Annexure not paginated. 3. In Affidavit the deponent not identified by the Advocate.
2	D-WP(C)/55743/2026	DURGESH NARAYAN RATH	2026-11-19	.Petition not correctly addressed to Honorable Court
3	D-ABLAPL/35637/2026	ARUPANANDA GOSWAMY	2026-11-19	1. Page no.11 and 12 partially not legible. 2. Whether 1st or 2nd.....A.bail application not mention
4	D-CRLREV/35344/2026	AMULYA RATNA PANDA	2026-11-19	C.copy of Trial Court judgement not filed. 1.In prayer in 7th line case no not mentioned.2.Name and Address of informant appearing in Trial court judgement be redacted and unredacted version of same be kept in closed envelope.
5	D-RSA/54627/2026	SUSHANT KUMAR PRADHAN 3	2026-11-19	Code Wrongly Indicated
6	D-ABLAPL/35646/2026	BHABANI PRASAD PRADHAN	2026-11-19	1. Whether 1st or 2nd.....A.bail application not mention.
7	D-MACA/54653/2026	RIMJHIMBALA PATI	2026-11-19	1.Statutory deposit not made.
8	D-CRLMP/35503/2026	SRINIBASH SATAPATHY	2026-11-19	1. Annexure-2 not marked and not page marked on the file
9	D-BLAPL/35563/2026	DHIRENDRA KUMAR MOHAPATRA	2026-11-19	1. Provision of law wrongly mention in the petition.
10	D-BLAPL/35578/2026	AKSHAYA KUMAR SAHOO	2026-11-19	i)Name of place in FIR at page 09 to be redacted.
11	D-LAA/54763/2026	SIDHARTH SANKAR MOHAPATRA (SR. PANEL COUNSEL)	2026-11-19	Court Fee Not paid 1.No of days delay left blank in Limitation petition.2.Valuation of Appeal and court fee payble left blank in Page no.2.3.Put up for further SR after removal of the defects and Payment of court fee.
12	D-CRLMP/35482/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
13	D-RSA/54633/2026	SAMBHU CH. NATH SHARMA	2026-11-19	1.In both the I.A.affidavit Deponent Parmesti naik shown as appellant no.5 in Affidavit and Appellant no.7 in Declaration.2.Appellant no.1(a) Mahagiri Patel in RFA Be made party in RSA.
14	D-ABLAPL/35318/2026	DHIREN CHAUDHURY	2026-11-19	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of

				2024 of the Court 2..Petition not correctly addressed to Honorable Court
15	D-BLAPL/35579/2026	AKSHAYA KUMAR SAHOO	2026-11-19	1. In Affidavit the deponents relation with the petitioner mismatch in Affidavit and declaration
16	D-CRLMC/33822/2026	SAUVAGYA RANJAN JENA	2026-11-19	1. Provision of Law under Article 227 wrongly mentioned in Cause title
17	D-ABLAPL/35347/2026	ASHUTOSH MISHRA	2026-11-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2..Petition not correctly addressed to Honorable Court
18	D-BLAPL/35666/2026	SUSIL KUMAR PATTNAIK	2026-11-19	1. The name and address of the victim and her relations name may be redacted from F.I.R. copy. 2. The unredacted F.I.R. copy may be kept in sealed cover
19	D-MACA/54832/2026	SUBRAT SATPATHY	2026-11-19	1.Statutory deposit not made.
20	D-BLAPL/35548/2026	SAILAZA NANDAN DAS	2026-11-19	1. Synopsis and Date chart not properly paginated. 2. Petitioners age differ in Cause title and V.nama
21	D-WP(C)/55232/2026	DAITARI BEHERA	2026-11-19	.Petition not correctly addressed to Honorable Court
22	D-WP(C)/55548/2026	ASHOK KUMAR BEHERA	2026-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex-4 not properly page marked
23	D-BLAPL/35507/2026	AMULYA RATNA PANDA	2026-11-19	1. Annexure-1 2 and 3 not page marked in Index.
24	D-CRLMC/35731/2026	BISWA CHANDAN MOHANTY	2026-11-19	.Petition not correctly addressed to Honorable Court C.COPY NOT FILED
25	D-WP(C)/55271/2026	BIKRAM SENAPATI	2026-11-19	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/55097/2026	PRADEEP KUMAR MAHAPATRA	2026-11-19	.Petition not correctly addressed to Honorable Court
27	D-WP(C)/55205/2026	PRANAB KUMAR PASAYAT	2026-11-19	i) Paragraph sl. no. not correct in Affidavit.(In I.A. and Petition). 2. Receipt Showing Serv.copy To cg not Filed. 10.I.Subject Code Not Furnished . 30.II.Petition not correctly addressed to Honorable Court
28	D-WP(C)/55258/2026	MANAS RANJAN KHATUA	2026-11-19	.Subject Code incorrectly Mentioned
29	D-ABLAPL/35564/2026	PRASANT KUMAR BARIK	2026-11-19	Signature of the Executant mismatch with Cause Title. 2.Petition not correctly addressed to Honorable Court
30	D-ABLAPL/35545/2026	AJAYA KUMAR JENA	2026-11-19	1. Signature of the Executant mismatch with Cause Title. 2.Petition not correctly addressed to Honorable Court

31	D-ABLAPL/35543/2026	SANGRAM KESHARI ROUT	2026-11-19	.Petition not correctly addressed to Honorable Court
32	D-WP(C)/55199/2026	SURYASNATA MOHAPATRA	2026-11-19	i) Date mentioned in prayer of the I.A,. not tally with annexure-4. 2..Petition not correctly addressed to Honorable Court
33	D-ABLAPL/35577/2026	AKSHAYA KUMAR SAHOO	2026-11-19	Name of the victim be redacted from the petition
34	D-RSA/53588/2026	MOHAMMED FARADISH	2026-11-19	Valuation and C.Fee Payable be correctly furnished in the Memo of Appeal.
35	D-WP(C)/55176/2026	AMARTYA MISHRA	2026-11-19	Put up for SR after page mark of writ petition and ANX-1 to 8 of index.
36	D-ABLAPL/35489/2026	AMLAN MOHANTY	2026-11-19	1. Copy is not served. 2. Criminal antecedent is to be furnished. 3. Affidavit is not properly stamped.
37	D-ABLAPL/25237/2026	DIPTI RANJAN BHOKTA	2026-11-19	i)Name of complainant , Daughter of at pate 79 and signature of the Victim on page 63 to be redacted.
38	D-BLAPL/35541/2026	SAMBIT PANIGRAHI	2026-11-19	1. Synopsis and date chart not alphabetically paginated. 2. Reference certificate not furnished below the Cause title. 3. M.no. of the Victim be redacted in F.I.R copy. 4. Name of the Victim be redacted at page no. 23 to 36
39	D-WP(C)/55654/2026	JANAKALYANA MOHANTY	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-WP(C)/55649/2026	SUCHISMITA SARANGI	2026-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure- 1 not mentioned in Body of the petition. 2. Name of the opp. parties not correctly furnished in V.nama.
41	D-CRLA/34113/2026	BIKASH KUMAR DASH	2026-11-19	1.Name of uncle of informant appearing in para no.3 of judgement be redacted.
42	D-BLAPL/35451/2026	OM PRAKASH SARAN	2026-11-19	1. Reference certificate is not correctly furnished.
43	D-BLAPL/35462/2026	AMULYA RATNA PANDA	2026-11-19	1. P.R.No. is not correctly furnished in the Cause Title and petition as mentioned in Rejection order
44	D-BLAPL/35449/2026	OM PRAKASH SARAN	2026-11-19	1. Reference certificate is not correctly furnished. 2. Vernacular certificate has not been furnished
45	D-WP(C)/55739/2026	KUNAL KUMAR SWAIN	2026-11-19	.Petition not correctly addressed to Honorable Court
46	D-CONTC/55579/2026	ADV.	2026-11-19	i) Not correctly Address furnished to Honorable court
47	D-BLAPL/35437/2026	PARSURAM PANDA	2026-11-19	1.G.R.case mentioned in the Cause Title and petition does not tally with that of Rejection order. 2. The word similar may be removed from Reference certificate
48	D-CRLMP/35411/2026	RUCHI RAJGARHIA	2026-11-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.

49	D-ABLAPL/35534/2026	SUSIL KUMAR PATTNAIK	2026-11-19	1. Annexure-1 not paginated in the Index.
50	D-ABLAPL/35661/2026	AVIRAM PATRA	2026-11-19	1. Petition not address to Honble the ACJ. 2. Petitioners age differ in petition and Affidavit. 3. Paragraphs no. wrongly mentioned in declaration. 4. The deponent not authorized by other petitioner to swear the Affidavit.
51	D-CRLMC/35447/2026	DEEPAK KU SAHOO	2026-11-19	1. Copy of charge sheet to be filed
52	D-ABLAPL/35674/2026	DEBASIS SAHOO	2026-11-19	1. In Reference certificate there is no mention about Honble Apex Court. 2. Declaration of the Affidavit wrongly drafted. 3. Page 10 and 11 of the copy of the F.I.R not in sequence. 4. Unredacted copy of the F.I.R. be filed in seal cover
53	D-ABLAPL/35434/2026	DEEPAK KU SAHOO	2026-11-19	1. In Reference certificate there is no mention about the Honble Apex Court.2. Page no. 26 double (instead of page 27)
54	D-CONTC/55659/2026	SOURAV SUMAN BHUYAN	2026-11-19	i) S.L No 5 in the Affidavit averments not correctly furnished.
55	D-ABLAPL/35721/2026	BIBHUTI BHUSAN SWAIN	2026-11-19	1. The name of the Victim/Informant be redacted in Annexure-1 2 and 3. 2. Unredacted copy be filed in seal cover.
56	D-BLAPL/35422/2026	DEVASHIS PANDA	2026-11-19	1. Page No.7A is blank
57	D-ABLAPL/35660/2026	AMULYA RATNA PANDA	2026-11-19	1. Petition not address to Honble the ACJ.
58	D-CRLMC/33800/2026	LOKESH GOURAV MOHARANA	2026-11-19	1. Put up further SR after Redacting the name of victim / Informant from Annexure-1 2 4 and 5. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 2 4 5 and kept in closed cover.
59	D-WP(C)/55161/2026	SUBHAM AGRAWAL	2026-11-19	.Petition not correctly addressed to Honorable Court
60	D-ABLAPL/35720/2026	SWAGATIKA PANDA	2026-11-19	1. P.S. Case no. differ in Synopsis and Petition and within the petition including the prayer
61	D-WP(C)/55251/2026	NIRANJAN PANDA	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-BLAPL/35584/2026	PRATYASISH MOHANTY	2026-11-19	1. P.S.case No. mentioned in the Cause Title and petition do not tally with that of F.I.R.Copy and Rejection order. 2. The Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.So also ST case No. and name of the father of the petitioner.
63	D-ABLAPL/35568/2026	AMIT KUMAR SAHU	2026-11-19	Age of Petitioner no.4 not mentioned in the c.t
64	D-WP(C)/55252/2026	SAROJA KANTA SAMAL	2026-11-19	1. Sl. no. 2 not correctly furnished in Affidavit. 2. Page nos.29 to 31 not legible.
65	D-WP(C)/55327/2026	KRUSHNA CHANDRA DASH	2026-11-19	.Petition not correctly addressed to Honorable Court
66	D-BLAPL/35592/2026	PRANAYANEE DASMOHAPATRA	2026-11-19	i)Page nos. of annexure-3 in Index not correctly furnished. ii)Reference Certificate not correctly furnished. iii) Nomenclature of

				the Application in Affidavit sl.4 not correctly furnished. Authentication fee on c.copy on Annexure-5 not paid.
67	D-WP(C)/55584/2026	BIJAY JENA	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/55214/2026	SIBA PRASAD PATRA	2026-11-19	Offer of Appointment date (Annexure-3) not properly mentioned in averment as well as Index.
69	D-WP(C)/55293/2026	NIRANJAN SAHOO	2026-11-19	.Petition not correctly addressed to Honorable Court
70	D-ABLAPL/35678/2026	BAIDHAR SAHOO	2026-11-19	1. Reference certificate not properly furnished. 2. Petition not address to Honble the ACJ.
71	D-WP(C)/55217/2026	SIBA PRASAD PATRA	2026-11-19	Annexure-3 not paginated.
72	D-BLAPL/35650/2026	PRAJIT KUMAR PRADHAN	2026-11-19	i)Documents not properly paginated in Index.ii) Reference Certificate not properly furnished.
73	D-CONTC/55694/2026	ADV.	2026-11-19	Not correctly Address furnished to Honorable court
74	D-WP(C)/55415/2026	KAJAL SAHOO	2026-11-19	Address of Opp.party No.1 not properly mentioned.
75	D-BLAPL/35648/2026	SURYAKANTA DWIBEDI	2026-11-19	.Receipt Showing Serv.copy To Vigilance not Filed.
76	D-WP(C)/55335/2026	ANIRUDHA DAS	2026-11-19	.Petition not correctly addressed to Honorable Court
77	D-WP(C)/55094/2026	SAROJA KANTA SAMAL	2026-11-19	.Petition not correctly addressed to Honorable Court
78	D-ABLAPL/35680/2026	PRITI RANJAN BHUYAN	2026-11-19	1. Reference certificate not properly furnished.
79	D-BLAPL/35540/2026	DEVASIS MOHANTY	2026-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph No.5 repeated twice
80	D-BLAPL/35711/2026	BASUDEV PUJARI	2026-11-19	i) Reference Certificate not properly furnished.ii)Sessions Trial case no. mentioned in Prayer does not tally with the Petition.
81	D-CONTC/55607/2026	ADV.	2026-11-19	Not correctly Address furnished to Honorable court
82	D-WP(C)/55051/2026	PRADEEP KUMAR MAHAPATRA	2026-11-19	.Petition not correctly addressed to Honorable Court
83	D-ABLAPL/35605/2026	BISWARANJAN DALAI	2026-11-19	1. M. No. of the Victim/Informant be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover.
84	D-BLAPL/35615/2026	PRASANNA KUMAR PANDA	2026-11-19	Petition not correctly addressed to Honorable Court i)Page mark not furnished in Index. ii) Annexure-2 not available.iii)Annexure 1 not indicated in Petition. iv) Reference Certificate not properly furnished
85	D-CONTC/55769/2026	ADV.	2026-11-19	i) Paragraph not correctly furnished in the Declaration. ii) Undertaking for English translation not furnished.
86	D-CONTC/55560/2026	ALOK KUMAR MOHAPATRA	2026-11-19	1.synopsis and date chart not alphabetically paginated

87	D-ABLAPL/35722/2026	PRASHANTA KUMAR DAS	2026-11-19	1. Reference certificate not furnished.
88	D-ABLAPL/35627/2026	KABINDRANATH SINGH	2026-11-19	1. Synopsis and date chart not alphabetically paginated. 2. Whether 1st or 2nd.....A.bail application not mention.
89	D-BLAPL/35443/2026	SUMIT KUMAR MOHANTY	2026-11-19	1. The word similar nature may be removed from Reference certificate. 2. The name and address of the victim/Complainant and her relations name may be redacted from petition and F.I.R.copy.(Annexure-2) 3.The unredacted F.I.R.copy may be kept in sealed cover.
90	D-BLAPL/35536/2026	JUDHISTHIR SAHOO	2026-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
91	D-CONTC/55555/2026	ALOK KUMAR MOHAPATRA	2026-11-19	1.Title of petitioner wrongly mentioned in cause title
92	D-CONTR/35788/2026	ADV.	2026-11-19	Nomenclature not correctly furnished.
93	D-BLAPL/35542/2026	PADMALAYA MOHAPATRA	2026-11-19	i)Reference Certificate not properly furnished.
94	D-CONTC/55567/2026	RASHMI KANTA ACHARYA	2026-11-19	1. Period of Delay 212 days delay .Limitation petition not filed
95	D-WP(C)/55159/2026	ABHILASH MISHRA	2026-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WA/54781/2026	NIHAL RATH	2026-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-6/- paid. Rs-6/- to be paid 2. i) Year of the wp (c) wrongly mentioned in top of the synopsis and date chart
97	D-WP(C)/55164/2026	SUBHAM AGRAWAL	2026-11-19	.Petition not correctly addressed to Honorable Court 1.In index Anx-2 not reflected and in book mark e-procurement notice no.not mentioned
98	D-WA/54398/2026	SANJIB MOHANTY	2026-11-19	1. Period of Delay 3 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Page no 20 not in proper place. ii)Legible copy of Page no. 71 73 are to be filed. iii) Page no 81 wrongly marked after page no. 91.
99	D-WP(C)/55151/2026	PRABHAT KUMAR DASH	2026-11-19	.Petition not correctly addressed to Honorable Court
100	D-WP(C)/55155/2026	JYOTIRMAYA SAHOO	2026-11-19	I.Petition not correctly addressed to Honorable Court 1.D.C.F of Rs.6/- to be paid(two petitioners) 2.In affidavit deponent mentioned as petitioner no.1 instead of petitioner no.2.
101	D-ABLAPL/35317/2026	BAMADEV BARAL	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED.

				.Petition not correctly addressed to Honorable Court 1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Details of the Informant / Victim need to be redacted from all places of Annexures 1 and 2
102	D-WA/54396/2026	SASWAT DAS,A.G.A	2026-11-19	Op no. 3 in wp (c) not made party in appeal memo.
103	D-ABLAPL/35677/2026	SWARAJ PATEL	2026-11-19	1. Reference certificate not properly furnished. 2. Nomenclature not mention in V.nama.
104	D-BLAPL/35619/2026	JUGALA KISHORE PANDA	2026-11-19	Name,address,mobile No. of the victim be redacted from annx-1 and petition. 2.Unredacted copy of Annx-1 be filed in sealed cover
105	D-WP(C)/55422/2026	ANUPAM DASH	2026-11-19	Annexure-14 mentioned in Index not furnished in averment.
106	D-ABLAPL/35481/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-11-19	1. The name and address of the Victim and her relations may be redacted from Synopsis, petition and F.I.R.copy. 2. The unredacted copy of F.I.R. may be kept in sealed cover. 3. The surname of the petitioner mentioned in Cause Title does not tally with that of in the F.I.R.
107	D-TRP(C)/55339/2026	SAMINA SHAHIN	2026-11-19	.Petition not correctly addressed to Honorable Court
108	D-ABLAPL/35706/2026	AMLAN SHAKTI PAUL	2026-11-19	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. Disposed date of earlier ABLAPL application not mentioned in the reference certificate. 2..Petition not correctly addressed to Honorable Court
109	D-BLAPL/34996/2026	ASHOK KUMAR SARANGI	2026-11-19	Trial court in the C.T does not tally with rejection order
110	D-CRLMC/35491/2026	SAILABALA JENA	2026-11-19	1. Date of order under Annexure-3 does not tally with Index and para-15 of the petition
111	D-ABLAPL/35709/2026	KULDEEP MOHANTY	2026-11-19	Annx-1 is not exhibited in the petition.
112	D-CRLMC/35701/2026	DILLIP KUMAR AHU	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order under Annexure-3 does not tally with para-4 of the petition.
113	D-BLAPL/35518/2026	LAMBODOR ACHARI	2026-11-19	.Petition not correctly addressed to Honorable Court Mobile No. of Informant/Victim mentioned in annexure need not be disclosed
114	D-CRLMC/35456/2026	BIPLABA P.B. BAHALI	2026-11-19	Petition not correctly addressed to Honorable Court 1. Copy of Annexure-1 and 3 disclosing the name of Informant/Victim be kept in cover
115	D-BLAPL/35505/2026	AMULYA RATNA PANDA	2026-11-19	.Petition not correctly addressed to Honorable Court

116	D-CMP/55512/2026	GOURI MOHAN RATH	2026-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Status of parties not mentioned in Cause Title.2.C.Copy not filed.3.Page 140 149 not legible
117	D-BLAPL/35560/2026	BIJAY KUMAR BEHERA	2026-11-19	i)Name of PS mentioned in FIR does not tally with the Petition
118	D-WP(C)/55433/2026	PRASANTA KUMAR SATAPATHY	2026-11-19	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
119	D-CRLMC/35589/2026	SANTOSH KUMAR SAMANTARAY	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Date of notice under Annexure-6 to be corrected in Book mark.2. Reference Certificate not correctly furnished.3.Nomenclature of the case(CRLMC) to be correctly furnished in the entire petition.
120	D-CRLMP/35478/2026	BASUDEV MISHRA	2026-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/55436/2026	PRASANTA KUMAR SATAPATHY	2026-11-19	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
122	D-BLAPL/35580/2026	NIRANJAN LENKA	2026-11-19	1. The No. of Criminal antecedent is to be furnished in the Reference certificate.
123	D-WP(C)/55017/2026	SAUMYA RANJAN PRADHAN	2026-11-19	.Petition not correctly addressed to Honorable Court
124	D-CONTC/55307/2026	ADV	2026-11-19	1.Name of contemnor no.3 not legible
125	D-CONTC/55346/2026	KEDAR CHANDRA SARANGI	2026-11-19	1.Though WP(C).10291/25 is pending it is mentioned as disp.of. on top of cause title.
126	D-CONTC/55261/2026	ADV.	2026-11-19	Code not indicated in Index
127	D-WP(C)/55019/2026	SAMEER KUMAR DAS	2026-11-19	.Petition not correctly addressed to Honorable Court
128	D-BLAPL/35609/2026	PANCHANAN PANIGRAHI	2026-11-19	1. Annexure 1 is not paginated properly.
129	D-CRLMP/35438/2026	SURESH KUMAR PANDA	2026-11-19	I.Petition not correctly addressed to Honorable Court
130	D-WP(C)/55270/2026	BIKRAM SENAPATI	2026-11-19	.Petition not correctly addressed to Honorable Court
131	D-CMP/55329/2026	SAILABALA JENA	2026-11-19	Question of Maintainability.
132	D-WP(C)/55618/2026	DEBAKANTA MOHANTY	2026-11-19	1.Annx.4 not legible
133	D-ABLAPL/35333/2026	SAGARIKA SAHOO	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
134	D-RSA/53577/2026	SIDDHARTH SAHU	2026-11-19	1.Copy of Trial Court Judgement / Order C.Copy Not Filed. 2.Two Pages are there in between Page No-134 and 135 to be numbered.
135	D-CRLMC/35608/2026	PRANAB KUMAR SAMANTARAY	2026-11-19	1. C.Copy of F.I.R.to be filed
136	D-WP(C)/55138/2026	BIBHUTI BHUSAN SWAIN	2026-11-19	1. father / Husband name of the op. no.4 not furnished in cause title.
137	D-CRLMC/35622/2026	SUDEEPTA KUMAR SINGH	2026-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Reference Certificate not correctly furnished.2. Paragraph no. not correctly furnished in the petition.
138	D-WP(C)/55056/2026	PRADEEP KUMAR MAHAPATRA	2026-11-19	.Petition not correctly addressed to Honorable Court
139	D-WP(C)/55643/2026	KUNAL KUMAR SWAIN	2026-11-19	.Petition not correctly addressed to Honorable Court
140	D-CRLMP/35532/2026	SUSANTA KUMAR LENKA	2026-11-19	1. Page nos.11 to 16 not neat and legible.
141	D-WP(C)/55086/2026	SAROJA KANTA SAMAL	2026-11-19	.Petition not correctly addressed to Honorable Court
142	D-WP(C)/55728/2026	SOUMYAKANTA MOHAPATRA	2026-11-19	Page 177 not legible.
143	D-WP(C)/55129/2026	BIBHUTI BHUSAN SWAIN	2026-11-19	1. father / Husband name of the op. no.4 not furnished in cause title.
144	D-WP(C)/55174/2026	MANOJ OJHA	2026-11-19	.Petition not correctly addressed to Honorable Court
145	D-CRLMP/35583/2026	SAYANTAN PANDA	2026-11-19	i)No.of pages in Declaration are not correctly furnished.
146	D-WP(C)/55134/2026	BIBHUTI BHUSAN SWAIN	2026-11-19	1. Husband/ Father name of the op. no.5 not furnished in cause title. 2..Petition not correctly addressed to Honorable Court
147	D-WA/54399/2026	SANJIB MOHANTY	2026-11-19	1. Period of Delay 3 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Legible copy of page no. 71 73 are to be filed. ii) Page no 82 wrongly mentioned after page no. 91
148	D-WP(C)/55066/2026	PRADEEP KUMAR MAHAPATRA	2026-11-19	.Petition not correctly addressed to Honorable Court
149	D-WP(C)/55502/2026	ALOK KUMAR MOHAPATRA	2026-11-19	14-NOT PROPERLY INDEXED. Not properly page marked
150	D-WP(C)/55595/2026	RAJAKISHORE SAHOO	2026-11-19	Synopsis and date chart not correctly page marked.
151	D-WP(C)/55065/2026	PRASANTA KUMAR SATAPATHY	2026-11-19	1.Petition not correctly addressed to Honorable Court i)Annexure-1 not neat and Legible.ii) petition not correctly addressed to Honorable Court both in I.A. and Petition.

152	D-WP(C)/55570/2026	BIPLABA P.B. BAHALI	2026-11-19	.Petition not correctly addressed to Honorable Court 2.) Petition not correctly addressed to Honorable Court in petition and I.A
153	D-CRLMC/33643/2026	SAUVAGYA RANJAN JENA	2026-11-19	1.Provision of Law under article 227 Wrongly mentioned in Cause title.
154	D-WP(C)/55070/2026	PRADEEP KUMAR MAHAPATRA	2026-11-19	.Petition not correctly addressed to Honorable Court
155	D-WA/54486/2026	DEBASISH TRIPATHY, A.G.A.	2026-11-19	Anxs are not properly marked in appeal memo.
156	D-RVWPET/54450/2026	DILLIP KUMAR MOHAPATRA	2026-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 243 days delay. C. copy of impugned order not filed. Web copy of order filed
157	D-CONTC/55428/2026	ADV.	2026-11-19	1.Contempt petition is premature one.
158	D-WP(C)/55410/2026	BIBHUTI KESHARI BISWAL	2026-11-19	1. addressed of the Honble C.J. not correctly furnished in I.A. petition.
159	D-WA/54544/2026	SANJIB MOHANTY	2026-11-19	1. Period of Delay 5 days delay 2. Page no. not mentioned after page no. 83.
160	D-RVWPET/54964/2026	ADV.	2026-11-19	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
161	D-WP(C)/55522/2026	SANJIB MOHANTY	2026-11-19	i) Paragraph sl. no. not correctly furnished in Affidavit and petition after sl.. no. 20.ii) Date mentioned in Index, Book mark not tally with annexure-3 and 4
162	D-WP(C)/55523/2026	PRAGYANT HARICHANDAN	2026-11-19	i) Surname of the petitioner in C.T . not tally with Affidavit and Vakalatnama.
163	D-ABLAPL/35596/2026	SAPAN KUMAR LENKA	2026-11-19	.Petition not correctly addressed to Honorable Court
164	D-WP(C)/55443/2026	RAMA CHANDRA JENA	2026-11-19	1-COURT FEE IS DEFICIENT. Rs.6.00 to be filed
165	D-CRLMC/35551/2026	TUSAR KUMAR MISHRA	2026-11-19	.Petition not correctly addressed to Honorable Court
166	D-WA/54367/2026	SANJIB MOHANTY	2026-11-19	1. Period of Delay 3 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Page no. 71 73 are not properly scan. ii) Page no 82 wrongly marked after page no. 91.
167	D-ABLAPL/35617/2026	BIKASH KARNA	2026-11-19	.Petition not correctly addressed to Honorable Court
168	D-WA/54395/2026	SASWAT DAS,A.G.A	2026-11-19	1.Op no. 2 and 3 in wp (c) are not made party in appeal memo. R-11 in appeal memo not party in wp (c). 2. Anx-4 wrongly mentioned in being aggrieved
169	D-FAO/54816/2026	PRASANTA KUMAR MAHALI	2026-11-19	1. Period of Delay 14 days delay.Limitation petition not filed
170	D-CRLMC/35595/2026	HARAPRASAD PANDA	2026-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Paragraph no. not correctly furnished in declaration of I.A
171	D-CRLMC/35704/2026	ABHISHEK DASH	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. After page no.29 not marked on the file
172	D-ABLAPL/35624/2026	BHAWANI SANKAR PANIGRAHI	2026-11-19	.Petition not correctly addressed to Honorable Court 2.In the Index sl.no.3 Nomenclature be rectified.
173	D-CRLMC/35688/2026	BIDYADHAR MANSING	2026-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Minor petitioner no.8 can not sign in V.nama.2. C.Copy of F.I.R.to be filed
174	D-ABLAPL/35623/2026	BHAWANI SANKAR PANIGRAHI	2026-11-19	In the Index Sl.No.3 nomenclature be rectified. 2..Petition not correctly addressed to Honorable Court
175	D-WP(C)/55657/2026	SANJIB MOHANTY	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) C. Fee of Rs 3/- not paid in Affidavit.
176	D-ABLAPL/35634/2026	SUDEEP KUMAR SARANGI	2026-11-19	1. Whether 1st or 2nd.....A.bail application not mention. 2. In Affidavit the deponent not clarify the relationship with the petitioner.
177	D-BLAPL/35586/2026	PRABHAKAR SABAT	2026-11-19	1. Reference certificate is not furnished correctly(Criminal antecedent is to be furnished.) 2. The name of the Victim and her relations name may be redacted from petition and F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover. 4. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order and the said order is not legible properly. 5. The relationship of the deponent with the petitioner is not furnished in the Affidavit 6..Petition not correctly addressed to Honorable Court
178	D-WP(C)/55727/2026	KUNAL KUMAR SWAIN	2026-11-19	.Petition not correctly addressed to Honorable Court
179	D-ABLAPL/35588/2026	SANJAY KUMAR BEHERA	2026-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
180	D-WP(C)/55723/2026	KUNAL KUMAR SWAIN	2026-11-19	Address of the petitioner mentioned in affidavit(page-11) not tally with C.title. 2..Petition not correctly addressed to Honorable Court

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-11-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petioner/Caveator	Defects as per S.R.
1	RVWPET/202/2023	RVWPET/202/2023	ADV	OTHERS. C.COPY OF IMPUGNED ORDER NOT FILED OTHERS. SYNOPSIS AND DATE CHART NOT FILED OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/204/2023	RVWPET/204/2023	ADV	OTHERS. NAME OF DEPONENT SIGNATURE IN AFFIDAVIT NOT TALLY WITH RVWPET AND IA OTHERS. C.COPY OF IMPUGNED ORDER NOT PAGEMARK
3	RVWPET/451/2023	RVWPET/451/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER